

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.02/2017
RT CP (CAA) No.125/Chd/Hry/2017**

In the matter of:

Quadrant Infosoft Private Limited having its registered office at SCO NO.43, Sector 15 A, Old Judicial Complex, Gurgaon, Haryana-122001.

... Petitioner No.1/Transferor Company

WITH

Mediaagility India Private Limited having its registered office at SCO NO.43, Sector 15 A, Old Judicial Complex, Gurgaon, Haryana-122001.

...Petitioner No.2/Transferee Company

Present: Mr. Praveen Gupta, Advocate for the petitioners.

In compliance with the previous order, the Official Liquidator has handed over the envelope sent to the transferor company which was returned with the report that addressee has left the address. Let the same be taken on record and it be attached with the report of the Official Liquidator dated 20.07.2017.

In view of the aforesaid fact, the Official Liquidator seeks time to file further report. List the matter on 19.12.2017 and report be filed before the date fixed.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

November 24, 2017.

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